

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15719 -JK (LD) of 2023

DATED:- 21 - 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 21 - 11 - 2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reayz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 15719-JK(LD) of 2023 dated 21.11.2023

S.No.	Title of the Case	OIC
1	CCPS No. 302/2023 in OWP No. 1861/2023 titled M/s K.P Paper Mills Vs H. Rajesh Parsad and Ors	Er Madan Lal, Executive Engineer Electric Div Kathua
2	CCPS No. 4 of 2023 in WP© No. 2792/2021 titled Goutam Singh VS UT of J&K and Ors	
3	WPC No. 2856 of 2023 titled Parvez Ahmed and Ors Vs UT of J&K and Ors	Er Rashid Ahmad Executive Engineer Electric Divn Rajouri
4	LPA UT of J&K Vs Vijay Kumar and Ors	Er Sunil Pandoh, Executive Engineer Electric Divn Udhampur
5	CP NO. 262/2023 in OA No. 137/2022 titled Shaheen Akhter Vs Shiv Anant Tayal	Smt Sushma Rani Technical Officer to Chief Engineer

Neysingh